

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 121 OF 2017 IN
DFR NO. 268 OF 2017**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Greenko Budhil Hydro Power Pvt. Ltd. ...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

ORDER

**IA NO. 121 OF 2017
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 12.04.2017. Dasti, in addition, is permitted.

List the matter on **12.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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